



**GOVT. OF NCT OF DELHI
REVENUE DEPARTMENT (DISTRICT EAST)
OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (HQ)
L.M.BUNDH SHASTRI NAGAR DELHI-110031**

F.No.DM(E)/SDM(HQ)/2021/2089-91

Dated: 02.07.2024

To,
Hon'ble Chariperson
NGT New Delhi

Subject: - Regarding Action Taken Report (ATR) Extractin of Ground water.

Sir,

With refrence to OA No. 89/2021 Varun Vs Govt. of NCT of Delhi, please find enclosed herewith, the requisite information in r/o District East, Delhi.

Encl.: As above.

Yours faithfully,

R.K.MEENA
SDM (HQ), DISTRICT EAST

Copy to:-

Copy for information to:-

1. PA to DM (East)
2. PA to ADM (East)



**GOVT. OF NCT OF DELHI
REVENUE DEPARTMENT, DISTRICT EAST
OFFICE OF THE SUB- DIVISIONAL MAGISTRATE (GANDHI NAGAR)
L.M. BUNDH SHASTRI NAGAR DELHI-110031**

There is 03 Nos. of borewell has been sealed from 01.01.2024 to till date in Sub Division Gandhi Nagar.



Mahish
20/01/24
**(MAHISH)
EXECUTIVE MAGISTRATE
(GANDHI NAGAR)**



OFFICE OF THE SUB-DIVISIONAL MAGISTRATE : MAYUR VIHAR

DISTRICT EAST, L.M.BANDH, SHASTRI NAGAR, DELHI – 110031

NO. F SDM/MV/2024/4491

Dated: 30/8/24

REPORT

03 illegal borewells have been sealed from 01.01.2024 to till date.


(SANJAY KUMAR AMBASTA)

SUB DIVISIONAL MAGISTRATE, MAYUR VIHAR



679



**SUB DIVISIONAL MAGISTRATE (PREET VIHAR)
GOVERNMENT OF NCT OF DELHI
REVENUE DEPARTMENT, DISTRICT-EAST DELHI,
L.M. Bundh, Shastri Nagar, Delhi-110 031.**

There is 03 Nos. of borewell has been sealed from 01.01.2024 to till date in
Sub Division Preet Vihar.

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30/08/24



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30/8/24
**(SANDEEP YADAV)
SDM (PREET VIHAR)**